Name of the Corporate Debtor: SHRESTH DETECTIVE AND SECURITIES PRIVATE LIMITED: Date of Commencement of CIRP: 23-05-2025; List of Creditors as on: 30-11-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	6600000	6	6600000	9.27				NA
5	Operational creditors (Workmen)	2	67593	2	59684	0.08		7909		NA
6	Operational creditors (Employees)	34	21796003	34	19446344	27.31		171859		NA
7	Operational creditors (Government Dues)	2	51836103	2	43782299	61.50		3689306	7064742	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	1357753	3	1305753	1.83			947790	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		47	81657452	47	71194080	100.00		3869074	8012532	